

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

The following committee is hereby constituted, **with immediate effect** :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	<b>Interview Committee for Empanelment of Support Persons/ Facilitators for Central &amp; West District, Tis Hazari Courts, Delhi.</b>	Sh. Amit Bansal, ASJ (SC-POCSO) (West)	Chairperson
		Sh. Sunil Kumar Sharma, ASJ (West)	Member
		Sh. Rajesh Kumar, ASJ (SC-POCSO) (Central)	Member

*Vinod*

**(VINOD KUMAR)**

Principal District & Sessions Judge  
(West District)  
Delhi

*Narottam*  
9/11/23

**(NAROTTAM KAUSHAL)**

Principal District & Sessions Judge (HQs)  
Delhi

No. 87293 - 87320 /F.1(3)/Gaz/2023

Dated: 09/11/2023

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge, all Court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, VWDC Cell, THC, Delhi, with the direction to pursue the matter.
5. The AO(J)/Branch In-Charge, General, Admn-(I,II & III), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

*Narottam*

Principal District & Sessions Judge (HQs)  
Delhi